

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1034(CHE)/2022 in MA/1399/2019

PETITION NUMBER : CP/1087/IB/2018

NAME OF THE APPLICANT : G. Gunasekaran (Liquidator) of  
M/s. Sapphire Spinners India Private Limited

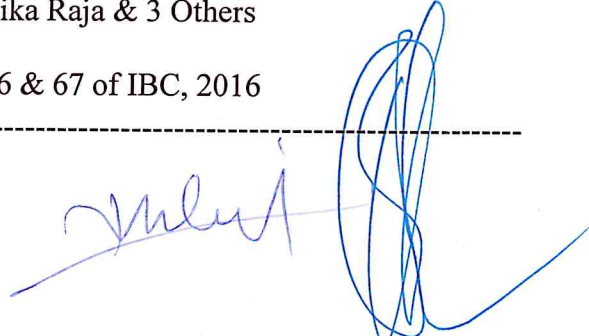
NAME OF THE RESPONDENT(S) : Karthika Raja & 3 Others

UNDER SECTION : Sec 66 & 67 of IBC, 2016

Dr. KS Ravichandran  
R1 & R2 (PCS)

G. Gunasekaran -  
Liquidator  
Vidhya Shankar  
Counsel.

A. Ramasubramanian, PCS  
For R3



Shri. Ravichandran Ramasamy

P. Ramasubramanian

**1. IA(IBC)/1034(CHE)/2022 in MA/1399/2019 IN CP/1087/IB/2018**

**ORDER**

Ld. Counsel Mr. R. Vidhya Shankar for the Applicant. Ld. PCS  
Dr.K.S.Ravichandran for Respondent No.1 and 2. Ld. PCS  
Mr.C.Ramasubramaniam for Respondent No.3

Case partly heard.

Written Submissions including case law compilation to be filed within 2 weeks.

List the Application for hearing on **13.08.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**